

Central Administrative Tribunal

Principal Bench: New Delhi

CP No.393/2002

IN

OA No.334/2001

13

this the day of 2nd December, 2002

Hon'ble Dr.A.Vedavalli, Member(J)
Hon'ble Sh.M.P. Singh, Member (A)

1. Shri Titu Ram
s/o Shri Kali Ram
r/o Jatauli Helli Mandi
Tehsil Pantodigi
Gurgaon.
 2. Shri Satbir
s/o Shri Banwari Lal
r/o WZ 1672, Jail Road
Nangal Rai
New Delhi - 16.
 3. Shri Bachhu Lal
s/o Shri Ram Sumer
r/o 279, Raksha Enclave
Mohan Garden
Uttam Nagar
New Delhi - 59.
 4. Shri Narayan Dey
s/o Shri Nepal Chand
r/o WZ 1528, Nangal Rai
New Delhi - 46.
 5. Shri Chirangi Lal
s/o Shri Rooaha Ram
r/o 752, Purani Nangal
Delhi Cantt - 10.
 6. Shri Kartar
s/o Shri Mange Ram
r/o WZ 598, Gaon Naraina
Post Office Naraina
New Delhi.
 7. Shri Udhaybhan
s/o Shri Hakum Chand
r/o Gaon Nasirpur
P.O. Palam
New Delhi - 45.
 8. Shri Raj Kumar
s/o Shri Ram Chander
r/o T-72, Purani Nangal
Delhi Cantt - 10.
 9. Shri Braham Prakash
s/o Daya Ram
r/o C-18, Sagarpur East
Gali No.12
New Delhi - 46.
- ... Petitioners.
(By Advocate: Shri G.S.Lobana proxy counsel of
Shri Surinder Singh)

AV

(2)

Vs.

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1. Shri Yogender Narain
Defence Secretary
Ministry of Defence
DHQ P.O.
New Delhi - 110 011.

2. Maj. Jitenale,
POL Depot (210 POL) ASC
Delhi Cantt.
.. Respondents
(By Advocate: Shri Ashish Nischal proxy counsel
of Shri Rajinder Nischal)

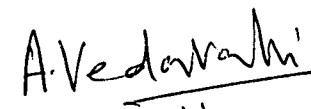
ORDER(ORAL)

By Hon'ble Dr.A.Vedavalli, Member(J)

Learned proxy counsel for the petitioners' counsel seeks permission to withdraw the CP. Permission granted. The CP is accordingly dismissed as withdrawn. Notices issued against the alleged contemnors are discharged.


(M.P. Singh)
Member(A)

/kd/


(Dr. A. Vedavalli)
Member(J)